

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-101**  
IB-695/ND/2020

**IN THE MATTER OF:**

M/s Finex Consultancy Services Through CS Nikita Shukla Sole Proprietor

....Applicant

**Vs**

M/s Yuthika Commercial Pvt. Ltd.

....Respondent

**SECTION**

U/s 9 IBC code 2016

Order delivered on 13.03.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

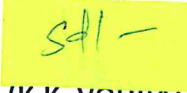
**PRESENT:**

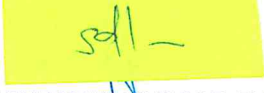
For the Applicant : Adv. Neha

For the Respondent :

**ORDER**

Notice to Corporate Debtors/Respondent by all modes including process of the bench. Affidavit of service to be filed three days before the next date of hearing. List the case on **30.03.2020**.

  
**(K.K. VOHRA)**  
**MEMBER (T)**

  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Khushboo)